

विभाग (सेण्डल इंटेरीजेंस एजेंसी) से भी सहायता मिलती है; और

(ख) यदि हां, तो इसे रोकने के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ?

सुह-कार्य संसदलय में राब्य-मंत्री (श्री बिद्या चरण शुक्ल) : (क) सरकार के पास ऐसी कोई सूचना नहीं है।

(ख) प्रश्न ही नहीं उठता।

Unemployment in Industrial Sector

1053. Shrimati Sharda Mukerjee:
Shri Rameshwar Rao:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that there is a large-scale unemployment in the industrial sector;

(b) if so, the break-up thereof in prominent cities of India; and

(c) the action taken by Government in the matter?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Information is not available.

(b) and (c). Do not arise.

Popularisation of National Discipline Scheme

1054. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of Education be pleased to state:

(a) the progress made in the popularisation of the National Discipline Scheme during 1966-67; and

(b) the number of new schools and institutions which have started this scheme during the same period?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) and (b). The National Discipline Scheme has been merged in the National Fitness Corps Programme from 1965-66. During the year 1966-67, 5969 additional schools/institutions covering about 14,80,000 students have been brought under the National Fitness Corps Programme.

Cultural Festival in Utkal University

1055. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhal: .
Shri K. Pradhani:

Will the Minister of Education be pleased to state:

(a) whether any Central Grants were given to the Utkal University for organising cultural festivals during 1966-67; and

(b) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

One Man Commission on Boundary Dispute

1056. Shri M. N. Naghnoor: Will the Minister of Home Affairs be pleased to state:

(a) whether the One Man Commission on Boundary Dispute between Mysore-Maharashtra and Kerala asked for clarification from the Central Government regarding the inclusion of Sholapur, Akkalkot and Kasargod in the terms of reference; and

(b) if so, whether any clarification has been given to the Commission?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). In April, 1967, the Commission sought

instructions from the Government on the point whether it should go into certain claims made by the Government of Mysore in respect of Sholapur and Akalkot talukas and certain other areas. The Commission also suggested for the consideration of the Government that the Mysore-Kerala border dispute relating to Kasargod might be withdrawn from its jurisdiction as the Kerala Government did not submit any memorandum relating to this issue. As the Commission had been set up to go into the "existing border disputes", the Government decided that the Commission may itself determine the scope of the expression "existing border dispute" between the States of Maharashtra and Mysore having regard to the claims made, and views expressed in the documents relating to the dispute by the two State Governments or their representatives, during the period following the enforcement of the scheme for the reorganisation of the States and before the setting up of the Commission, and after taking into consideration the views expressed by the two State Governments in their communications to the Commission on the scope of its enquiry. The Commission was apprised of this decision. The Commission was also requested to go into the Mysore-Kerala border dispute in accordance with the resolution of the Government of India by which it was constituted.

Unemployed Technical Persons in Mysore

1057. **Shri Mohsin:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that hundreds of diploma holders in Civil, Mechanical and Electrical Courses and persons trained in various trades in Industrial Trade Institutions have remained unemployed in Mysore State;

(b) the number of such persons registered with various Employment Exchanges in the State; and

(c) the steps taken by Government to provide employment to them?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) The information is not available.

Category of applicant	Number on Live Register as on 25.5.1967
1. Diploma holders in Engineering	
(i) Civil	1,351
(ii) Mechanical	1,162
(iii) Electrical	743
2. Industrial Training Institute passed Trainees	
	2,103

(c) Various Development Schemes included in Five Year Plans will generate increasing number of employment opportunities for unemployed persons (including diploma holders in engineering and craftsmen).

Postal Services in Rajasthan

1058. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri K. Pradhan:
Shri Heerji Bhal:

Will the Minister of Communications be pleased to state:

(a) the number of villages covered by the postal services in Rajasthan till the end of April, 1967; and

(b) the number of villages proposed to be covered by postal services during 1967-68?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) All the 34,136 villages are covered.

(b) Does not arise.